

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH : ALLAHABAD

Civil Misc. Contempt Petition No.45 of 2005.

In

Original Application No.206 of 2002.

Allahabad, this the 16<sup>th</sup> day of November,2005.

Hon'ble Mr. A.K. Bhatnagar, Member-J  
Hon'ble Mr. A. K. Singh, Member-A

Ataur Rehman Khan,  
Aged about 42 years,  
S/o Sri f. Rehman,  
R/o 3/79, Khairati Khan,  
Masjid Bibi, Sahiba,  
Near Dargah Alli Sah mayan  
District – Farrukhabad.

...Applicant.

(By Advocate : Shri Rakesh Verma)

Versus

1. Shri R. Mohan Doss,  
General Manager,  
North Eastern Railway.  
Gorakhpur-273 012.
2. Shri A.K. Srivastava,  
Divisional Railway Manager (P),  
North Eastern Railway, Izatnagar,  
District – Bareilly.

....Respondents.

(By Advocate : Shri A.K. Gaur)

ORDER

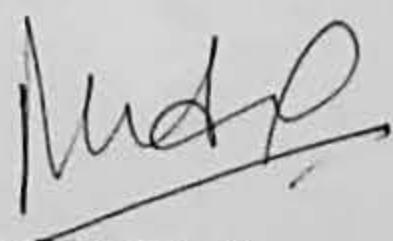
By Hon'ble Mr. A.K. Bhatnagar, J.M. :-

This Contempt Petition has been filed for punishing the respondents for willful dis-obedience of the order passed on 25.2.2004 in OA No.206/02.

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2. Learned counsel for the respondents invited our attention on para 6 of the counter and submitted that the order passed by this Tribunal in OA No.206/02 dated 25.2.2004 is stayed by the Hon'ble High Court in Writ Petition No.48014/05 vide order dated 30.8.2005, which has been filed as Annexure SCA-1 alongwith counter.

3. We have heard counsel for the parties and perused the records as well as order of Hon'ble High Court. As the stay order is continuing in this case, therefore, no purpose will be served to keep this contempt petition alive. The same is accordingly dismissed at this stage and notices issued to the respondents are hereby discharged. However, liberty is granted to the applicant to get this contempt petition revived by moving an MA, in case Hon'ble High Court vacates the interim order granted by the court.



MEMBER-A



MEMBER~

RKM